

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:1651

ANSWERED ON:08.03.2010

DEVELOPMENT OF INDUSTRIAL CORRIDOR

Kashyap Shri Virender;Patel Shri Kishanbhai Vestabhai;Sarvey Shri Sathyanarayana;Verma Shri Sajjan Singh

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the Government has signed any MoU with other countries for developing the Delhi-Mumbai Industrial Corridor (DMIC);
- (b) if so, the details thereof alongwith the time schedule for its completion;
- (c) if not, the details of mode of investment;
- (d) whether the Government has changed the existing locations/ linkages of DMIC; and
- (e) if so, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY(SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b): Yes, Madam. An MoU was signed on 13th December 2006 between the Ministry of Commerce and Industry, Government of India and the Ministry of Economy, Trade and Industry, Government of Japan for the establishment of the "Delhi-Mumbai Industrial Corridor", along the Multimodal Western Dedicated Freight Corridor (DFC) of the Ministry of Railways in order to further develop this area to absorb more investment, including from Japan, and to promote exports from this belt.

The development of the Industrial Corridor is in two phases.Six Investment Regions and six Industrial Areas (as per the Annexure) have been identified to be taken up for development during Phase-I (2008-2013). The six Investment Regions are presently at planning stage.

(c): Does not arise.

(d) & (e): The locations of the nodes for Phase-I of the project are as per the Annexure. These nodes have been finalized in consultation with the respective State Governments.